

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 821 /Confdl./2018
II-3-2/2002 (Part - II)

Bilaspur, dated the 19th July, 2018

The following probationary Civil Judges Class-II of Lower Judicial Service, are hereby, issued certificate in terms of sub-rule (5) of Rule 11 of the Chhattisgarh Lower Judicial Service (Recruitment & Conditions of Service) Rules, 2006:-

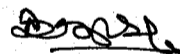
S. No.	Name of Officer
1)	Smt. Neha Yati Mishra
2)	Shri Dilli Singh Baghel
3)	Ku. Apurva Khare
4)	Shri Bhaskar Mishra
5)	Shri Praveen Mishra
6)	Smt. Prateeksha Sharma
7)	Ku. Mayura Gupta
8)	Ku. Astha Yadav
9)	Smt. Nidhi Sharma
10)	Ku. Tanu Shree Gavel
11)	Ku. Deepti Singh Gaur
12)	Shri Pallve Raghuvanshi
13)	Shri Bhupesh Kumar Basant
14)	Ku. Chetna Thakur
15)	Ku. Seema Kanwar
16)	Ku. Jasvinder Kaur Ajmani
17)	Shri Aslam Khan
18)	Shri Anand Kumar Singh
19)	Shri Shiv Prakash Tripathi
20)	Shri Ramesh Kumar Chauhan
21)	Shri Lokesh Kumar
22)	Shri Girish Pal Singh
23)	Ku. Manju Lata Sinha
24)	Ku. Barkha Rani Kasar

Contd...2/-

(2)

25)	Shri Gulapan Ram Yadav
26)	Ku. Amita Jaiswal
27)	Shri Satyanand Prasad
28)	Ku. Suman Dhruw
29)	Ku. Rupal Agrawal
30)	Ku. Khileshwari Sinha
31)	Smt. Amrita Dinesh Mishra
32)	Shri Bhagwan Das Panika
33)	Ku. Neha Usendi
34)	Shri Anant Deep Tirkey
35)	Ku. Mrinalini Katulkar
36)	Shri Devashish Thakur
37)	Ku. Bhawana Nayak
38)	Ku. Sweta Baghel
39)	Ku. Anita Koshima
40)	Shri Bhavesh Kumar Watti
41)	Ku. Deepa Suchita Tirkey
42)	Shri Vivek Netam
43)	Shri Puneet Ram Gurupanch
44)	Ku. Seema Jagdalla
45)	Shri Anil Kumar Chauhan
46)	Smt. Kanchan Lata Achala
47)	Smt. Shanti Prabhu Jain
48)	Ku. Anjali Singh
49)	Smt. Deepti Lakra

BY ORDER OF THE HIGH COURT


19.7.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 822 /Confdl./2018
II-3-2/2002 (Part - II)

Bilaspur, dated the 19th July, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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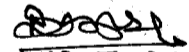
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment); High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (21)
 - (i) Smt. Neha Yati Mishra, X Civil Judge Class-II, Durg,
 - (ii) Shri Dilli Singh Baghel, Civil Judge Class-II, Kota, District - Bilaspur,
 - (iii) Ku. Apurva Khare, III Civil Judge Class-II, Ambikapur
 - (iv) Shri Bhaskar Mishra, Civil Judge Class-II, Dabhra, District - Janjgir-Champa,
 - (v) Shri Praveen Mishra, XII Civil Judge Class-II, Durg
 - (vi) Smt. Prateeksha Sharma, V Civil Judge Class-II, Bilaspur
 - (vii) Ku. Mayura Gupta, V Civil Judge Class-II, Durg
 - (viii) Ku. Astha Yadav, II Civil Judge Class-II, Surajpur
 - (ix) Smt. Nidhi Sharma, III Civil Judge Class-II, Bilaspur
 - (x) Ku. Tanu Shree Gavel, Civil Judge Class-II, Kharsiya, District - Raigarh,

- (xi) Ku. Deepti Singh Gaur, VII Civil Judge Class-II, Raipur
(xii) Shri Pallve Raghuvanshi, Civil Judge Class-II, Bhatgaon, District - Baloda-Bazar,
(xiii) Shri Bhupesh Kumar Basant, II Civil Judge Class-II, Ambikapur
(xiv) Ku. Chetna Thakur, II Civil Judge Class-II, Durg
(xv) Ku. Seema Kanwar, III Civil Judge Class-II, Raigarh
(xvi) Ku. Jasvinder Kaur Ajmani, Civil Judge Class-II, Dalli-rajhara, District - Balod,
(xvii) Shri Aslam Khan, IX Civil Judge Class-II, Raipur
(xviii) Shri Anand Kumar Singh, Addl. Judge to the Court of I Civil Judge Class-II, Kondagaon
(xix) Shri Shiv Prakash Tripathi, Secretary, District Legal Services Authority, Surajpur
(xx) Shri Ramesh Kumar Chauhan, I Civil Judge Class-II, Rajnandgaon
(xxi) Shri Lokesh Kumar, Civil Judge Class-II, Bagicha, District - Jashpur,
(xxii) Shri Girish Pal Singh, Civil Judge Class-II, Dongargarh, District - Rajnandgaon,
(xxiii) Ku. Manju Lata Sinha, Civil Judge Class-II, Baloda-Bazar
(xxiv) Ku. Barkha Rani Kasar, VII Civil Judge Class-II, Durg
(xxv) Shri Gulapan Ram Yadav, Civil Judge Class-II, Rajpur, District - Balrampur at Ramanujganj,
(xxvi) Ku. Amita Jaiswal, IV Civil Judge Class-II, Raipur
(xxvii) Shri Satyanand Prasad, XI Civil Judge Class-II, Raipur
(xxviii) Ku. Suman Dhruw, Civil Judge Class-II, Chhuikhadan, District - Rajnandgaon,
(xxix) Ku. Rupal Agrawal, Addl. Judge to the Court of I Civil Judge Class-II, Durg at Bhilai-3
(xxx) Ku. Khileshwari Sinha, Civil Judge Class-II, Deobhog, District - Raipur,
(xxxii) Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Kanker
(xxxiii) Shri Bhagwan Das Panika, Civil Judge Class-II, Pali, District - Korba,
(xxxiv) Ku. Neha Usendi, XII Civil Judge Class-II, Raipur
(xxxv) Shri Anant Deep Tirkey, XIII Civil Judge Class-II, Raipur
(xxxvi) Ku. Mrinalini Katulkar, Civil Judge Class-II, Janakpur, District - Koriya (Baikunthpur),
(xxxvii) Shri Devashish Thakur, Civil Judge Class-II, Bacheli, District - Dantewara,
(xxxviii) Ku. Bhawana Nayak, Secretary, District Legal Services Authority, Baikunthpur
(xxxix) Ku. Sweta Baghel, IV Civil Judge Class-II, Raigarh
(xl) Ku. Anita Koshima, Secretary, District Legal Services Authority, Ambikapur
(xli) Shri Bhavesh Kumar Watti, XIV Civil Judge Class-II, Raipur
(xlii) Ku. Deepa Suchita Tirkey, Civil Judge Class-II, Takhatpur, District - Bilaspur,
(xliiii) Shri Vivek Netam, Civil Judge Class-II, Rajim, District - Raipur,
(xliv) Shri Puneet Ram Gurupanch, I Addl. Judge to the Court of I Civil Judge Class-II, Surajpur,
(xlv) Ku. Seema Jagdalla, Secretary, District Legal Services Authority, Korba,
(xlvi) Shri Anil Kumar Chauhan, II Addl. Judge to the Court of I Civil Judge Class-II, Surajpur

Contd...5/-

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- (xxxxvi) Smt. Kanchan Lata Achala, Civil Judge Class-II, Tilda, District - Raipur,
- (xxxxvii) Smt. Shanti Prabhu Jain, Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon
- (xxxxviii) Ku. Anjali Singh, Secretary, District Legal Services Authority, Rajnandgaon
- (xxxxix) Smt. Deepti Lakra, Addl. Judge to the Court of Civil Judge Class-II, Korba
for information.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court:
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ I. & E./ Juvenile Justice Cell/ Library/ Pension / Protocol/ O/o R.G./ S. & A. Cell/Vigilance Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


19.7.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL